

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 27273/2025

[Arising out of impugned final judgment and order dated 10-05-2024 in WP No. 2239/2023 passed by the High Court of Judicature at Bombay]

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE
8 (3) (1) MUMBAI & ANR.

Petitioner(s)

VERSUS

TLG INDIA PRIVATE LIMITED

Respondent(s)

IA No. 143680/2025 - CONDONATION OF DELAY IN FILING

WITH

Diary No(s). 24635/2025 (IX)

IA No. 145981/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 29194/2025 (IX)

IA No. 146489/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 27284/2025 (IX)

IA No. 146194/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 30019/2025 (IX)

IA No. 146536/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 27150/2025 (IX)

IA No. 146949/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 27296/2025 (IX)

IA No. 147106/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 27295/2025 (IX)

IA No. 147248/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 28276/2025 (IX)

IA No. 146802/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 30259/2025 (IX)

IA No. 147307/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 30053/2025 (IX)

IA No. 147919/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 26547/2025 (IX)

FOR ADMISSION and I.R.

IA No. 148310/2025 - CONDONATION OF DELAY IN FILING

WITH

SPECIAL LEAVE PETITION (CIVIL) Diary No.30254/2025

IA No. 148278/2025 - CONDONATION OF DELAY IN FILING

WITH

Diary No(s). 25696/2025 (IX)

IA No. 148849/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 26845/2025 (IX)

IA No. 149690/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 27663/2025 (IX)

IA No. 150035/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 29248/2025 (IX)

IA No. 148241/2025 - CONDONATION OF DELAY IN FILING

Date : 30-06-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MANOJ MISRA
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

[PARTIAL COURT WORKING DAYS BENCH]

For Petitioner(s) : Mr. Raghavendra P Shankar, A.S.G.
Mr. Raj Bahadur Yadav, AOR
Mrs. Sushma Verma, Adv.
Mr. Ashok Kumar B, Adv.
Mrs. Vijaya Laxmi, Adv.
Mr. Priyanka Tyagi, Adv.
Mr. Abhishek Raj, Adv.
Mr. Umesh Babu Choursia, Adv.
Mr. Siddharth Sinha, Adv.
Mrs. Rashmi Malhotra, Adv.
Mr. Antariksh Singh, Adv.
Mr. Raghavendra Shukla, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

List on 15.07.2025.

(NEHA GUPTA)
SENIOR PERSONAL ASSISTANT

(AVGV RAMU)
COURT MASTER (NSH)